NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

16. C.P. (IB)/2689(MB)2018

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **19.01.2023.**

NAME OF THE PARTIES: Vikram International
Vs.
Trinity Tradelink ltd

SECTION: 9 of IBC 2016

ORDER

Due to paucity of time, the matter could not be heard. List the matter on **01.03.2023.**

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/